

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 147/BB/ 2017	-	For hearing	Rule-6 of IB	Sify Technologies Ltd. Vs IBM India Pvt. Ltd.

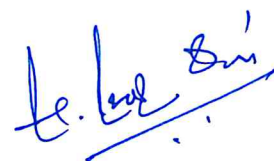
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

01. G.CHANDRASHEKAR
9880922758

IBM INDIA PVT. LTD.,
CORPORATE DEBTOR/
RESPONDENT



02. Priya Faisal
VIVEK Law Partners
8777544465

Petitioner



ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Both the Counsels reported that, matter is under active consideration of compromise and requested for time. List it on 09/02/2018.


Member (T)


Member (J)